

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.1328 of 2019**

**IN THE MATTER OF:**

**LIC Housing Finance Ltd.**

**...Appellant**

**Versus**

**CA Kannan Tiruvengadam & Ors.**

**...Respondents**

**For Appellant:           Shri Abhijit Sinha, Shri Indranil Ghosh, Shri  
                                  Debabrata Das and Shri Palzer Moktan, Advocates**

**For Respondents:       Shri Soumabho Ghose and Shri Pratik  
                                  Mukhopadhyay, Advocates (for RP)  
                                  Shri Sarod Singhania, Advocate (R-3)**

**ORDER**

**27.01.2020**           Counsel for Appellant states that the Appellant wants to  
file Rejoinder. Rejoinder may be filed within a week.

List the Appeal 'for admission (after Notice)' on 10<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice A.B. Singh)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*/rs/md*